

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 31891/2017

(Arising out of impugned final judgment and order dated 12-04-2017 in WPSB No. 936/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

ARUN KUMAR SAXENA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.114967/2017-EXEMPTION FROM FILING O.T.)

Date : 06-12-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER

HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s) Mr. Saurabh Trivedi, AOR

For Respondent(s) Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.

Mr. Shrish Kumar Misra, AOR
Mr. Ramesh K. Tiwari, Adv.

UPON hearing the counsel the Court made the following

O R D E R

In view of the letter circulated by learned counsel appearing for the Petitioner to adjourn the matter on personal ground, matter is adjourned. As prayed, list after two weeks.

(NEELAM GULATI)
COURT MASTER (SH)

(RAJINDER KAUR)
BRANCH OFFICER